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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/53/2016

NAME OF THE PETITIONER(S) : V.P. Abdul Kareem

NAME OF THE RESPONDENT(S) : Glossoft Technologies Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Bally Rohan	Counsel for the Petitioner	
2. P. B. Sampath Kumar	counsel for the Applicant Third party	
3. Rohan RAJASEKARAN Preeti. S. Arasu for Rajayopal & Raghunathan Advocates	Counsel for Resp'tt. (Preeti & Rohan)	

ORDER

Counsel representing both parties are present. At their request, call this matter along with TCP/218/16. Put up on 27.07.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk